

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEST HOTEL PRIVATE LIMITED

1.	Name of Corporate Person	Nest Hotel Private Limited
2.	Date of Incorporation of Corporate Person	20 th October, 1989
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Ahmedabad, Gujarat
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U55101GJ1989PTC012910
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	FF 101, Shoppers Plaza-6, Near Govt. Servants' Society, Opp. Municipal Market, C.G. Road, Navrangpura, Ahmedabad Gujarat - 380009
6.	Liquidation Commencement date of Corporate Person	3 rd September 2020
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Madhusudan Sharma 54, CSC-9, DDA Market, Sector-7, Rohini, Delhi 110085 Email: madhusudan_ip@outlook.com , Mobile: 9868872918 Reg. No. IBBI/IPA-003/IP-N00046/2017-18/10395
8.	Last Date for Submission of Claims	3 rd October 2020

Notice is hereby given that the Nest Hotel Private Limited has commenced voluntary liquidation on 3rd September 2020.

The stakeholders of Nest Hotel Private Limited are hereby called upon to submit a proof of their claims, on or before 3rd October 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Forms for claim are available on the website of Insolvency and Bankruptcy Board of India – www.ibbi.gov.in/home/downloads.

Date: 05.09.2020
Place: Delhi



Madhusudan Sharma
Liquidator
Nest Hotel Private Limited

